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+ MAT.APP.(F.C.) 26/2024 MANPREET SAHNI

.....Appellant

Through: None

versus

JASWINDER SAHNI

....Respondent

Through: Mr.S.K Sagar, Advocate along

with respondant.

CORAM: JOINT REGISTRAR (JUDICIAL) Dr. AJAY GULATI

> ORDER 08.07.2025

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- 1. The present matter has been listed today in view of the Special Mediation Drive being organized by the National Legal Services Authority in association with the Mediation and Conciliation Project Committee, the Hon'ble Supreme Court of India.
- 2. Ld. Counsel for the respondent has put in appearance and submits that respondent is open to the idea of mediation at the Delhi High Court Mediation Centre. However, there is no appearance on behalf of the appellant. Consequently, be placed before the Hon'ble Court on the date already fixed, for further directions.

Dr. AJAY GULATI (DHJS), JOINT REGISTRAR (JUDICIAL)

JULY 8, 2025/sk

Click here to check corrigendum, if any